

down permanently on or after 6th June, 1985 will be entitled to financial assistance under the Textile Workers' Rehabilitation Fund Scheme.

Import of Pulses

2904. DR. G. VIJAYA RAMA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether pigeon pea and other pulses are being imported from Turkey and elsewhere;

(b) if so, the quantities imported with landing prices per kg. and the names of importers; and

(c) whether pulses are tested on landing

and before transfer for retail wholesale trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DASMUNSI): (a) and (b). Detailed commodity-wise data on imports is available upto 1984-85. A statement showing import of pulses in terms of quantity, value as well as names of countries from which major imports have been made during 1984-85 is given below. Data is maintained for the country as a whole and not importer-wise.

(c) Every consignment of articles of food including pulses imported from other countries is required to be analysed/tested before release.

STATEMENT

Imports of Pulses during 1984-85

S. No	Description of item	1984-85					Name of countries of major imports	Qty. in Tonnes/Value Rs. Lakhs
		Qty	Value	3	4	5		
1	2							
	<i>Beans, Peas, Lentils and Other Leguminous V Vegetable, dried, shelled, whether or not skinned or split.</i>							
1.	<i>Beans and Peas (matar, Vatana)</i>	103306	4800.17				<i>Thailand, Kenya, Greece, U.K., USA, Turkey, New Zealand, Tanzania.</i>	
2.	<i>Grams (excluding split)</i>	2303	54.42				<i>Nepal, Thailand, Turkey.</i>	
3	<i>Gram dal (Grams split)</i>	1002	44.44				<i>Nepal, Sri Lanka, Sri Lanka.</i>	
4.	<i>Lentils (Mosur)</i>	32386	1035.07				<i>Nepal, USA, Turkey Federal-republic of Germany</i>	
5	<i>Moong</i>	21098	1035.65				<i>Burma, USA, Thailand</i>	
6.	<i>Tur (Arhar)</i>	2293	105.64				<i>Nepal, Burma</i>	
7	<i>Urad</i>	46720	2053.66				<i>Burma, Thailand, Sri Lanka.</i>	
8	<i>Others</i>	26282	941.13				<i>Burma, Turkey, Thailand, Nepal, USA.</i>	
	Total	235390	10070.18					

Source: Monthly statistics of Foreign Trade of India-Vol. II (Imports) published by D.G.C.I. & S. Calcutta

ITDC Hotels in Andhra Pradesh

2905. SHRI C. SAMBU: Will the Minister of TOURISM be pleased to state:

(a) the number of hotels established by the India Tourism Development Corporation in Andhra Pradesh; and

(b) the number of hotels proposed to be established by the India Tourism Development Corporation in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER):
(a) ITDC has not established any hotel in Andhra Pradesh so far.

(b) The Seventh Five Year Plan (1985-90) of ITDC does not include any plan scheme/provision for setting up a hotel project in Andhra Pradesh.

Theft Cases in Lodhi Colony in New Delhi

2906. DR. G.S. RAJHANS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of scooters, cycles and other articles have been stolen from Government Quarters of Lodhi Colony, New Delhi recently;

(b) if so, full particulars of the theft reported to the police authorities of the colony;

(c) the number of thefts traced during last one month; and

(d) the steps being taken to strengthen the police patrolling to avoid such incidents in the colony?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). During the month of

July, 1987, the following cases have been reported in this area:

(i)	Burglary	...	— 1
(ii)	Scooter theft	...	— 1
(iii)	Cycle theft	...	— 4
(iv)	Pick Pocketing		— 1
(v)	Miscellaneous theft		— 3
		Total	10

(c) One case of pocket-picking has been traced and one stolen cycle has also been recovered.

(d) Foot and mobile patrolling has been intensified. Patrolling is also done at night. Pickets have been posted at vulnerable places.

[Translation]

Indo-Algerian Trade Extension

2907. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether a decision has been taken recently to extend trade co-operation between Algeria and India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DASMUNSI): (a) and (b). In the IIIrd Session of Indo-Algerian Joint Commission meeting held in July, 1986, both countries agreed to promote, expand and diversify the level of cooperation in various fields including commerce, industry, finance etc. In the area of trade it was agreed not only to increase the quantum of exchanges but also to diversify its composition with a view to sourcing imports from either country. Lists of products of export interest to each other were exchanged for trading in the